

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00387/2018

DATED THIS THE 18TH DAY OF DECEMBER, 2018

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Sri N. Kumar,
S/o Late Sri Nanjaiah,
Aged about 53 years,
Occn: Principal,
Jawahar Navodaya Vidyalaya (JNV),
Ramanagara-562 117.
Residing at: JNV Q!uarters,
Ramanagara-562 117.

...Applicant

(By Advocate Shri P.A. Kulkarni)

Vs.

1. Union of India,
To be represented by its Secretary,
Ministry of Human Resources Development,
(Department of School Education and Literacy),
Government of India,
North Block, New Delhi-110 001.

2. The Commissioner,
Navodaya Vidyalaya Samithi,
B-15, Institutional Area, Sector 62,
Noida-201307,
District Gautam Budh Nagar, (U.P.).

3. The Deputy Commission,
Navodaya Vidyalaya Samithi,
Hyderabad Region,
N.L.I Buildings, Nalagandla Road,
Post & Village Gopanpally,
Rangareddy District,
Hyderabad-500 107,
Telangana State.

...Respondents

(By Standing Counsel Shri M. Rajakumar for Respondents)

OR D E R (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. The respondents graciously submit that if the matter is remitted back to them, they will consider the matter on spouse ground and accommodate the applicant's grievance. Therefore this matter need not be continued.

2. OA therefore remitted back to the respondents to do the needful within 2 weeks. OA disposed off. No order as to costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred in O.A. No. 170/0387/2018

Annexure-A1: Copy of the 2012 NVS transfer policy notified on 04.04.2012.
Annexure-A2: Copy of the transfer guidelines notification dated 22.12.2015.
Annexure-A3: Copy of the transfer guidelines 2018 notified on 2.04.2018.
Annexure-A4: Copy of representation dated 16.04.2018.
